## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.51/ND/2015 RT CP No.194/Chd/Hry/2017

In the matter	of:	
Sermet Gureol.		Petitioner.
	Versus.	
Kalindi Building Systems Pvt. Ltd.		Respondent.
Present:	Mr.P.K.Chug, Advocate for petitioner.	
	On request, the matter is a	adjourned to 14.12.2017 for
arguments.		
		Sd/- (Justice R.P.Nagrath) Member (Judicial)

November 07, 2017.